

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal no. 327 of 2013

Dated : 20th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indian Wind Power Association ...Appellant(s)

Versus

Tamil Nadu Generation & Distribution Corporation & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Rahul Balaji

Counsel for the Respondent(s) : Mr. S. Vallinayagam

ORDER

We have heard the Learned Counsel for the parties. On some queries, the Learned Counsel for the Respondent wants to get instructions from his client for placing before this Bench to enable us to pass further orders in the matter.

Post the matter for further hearing on **07.02.2014 Delhi Bench.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**